



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 1549]

नई दिल्ली, मंगलवार, सितम्बर 29, 2009/आश्विन 7, 1931

No. 1549]

NEW DELHI, TUESDAY, SEPTEMBER 29, 2009/ASVINA 7, 1931

पर्यावरण और वन मंत्रालय

अधिसूचना

नई दिल्ली, 22 सितम्बर, 2009

का.आ. 2465(अ).—पशुओं का परिवहन (संशोधन) नियम, 2008 का प्रारूप, पशुओं के प्रति क्रूरता का निवारण अधिनियम, 1960 (1960 का 59) की धारा 38 की उप-धारा (1) की अपेक्षानुसार, भारत सरकार के पर्यावरण और वन मंत्रालय की अधिसूचना का.आ. 1876(अ), तारीख 31 जुलाई, 2009 के अधीन भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (ii) तारीख 3 अगस्त, 2009 के अधीन प्रकाशित किया गया था, जिसमें ऐसे व्यक्तियों से जिनके उससे प्रभावित होने की संभावना थी उस तारीख से जिसको उस राजपत्र की प्रतियां जिसमें उक्त अधिसूचना प्रकाशित की जाती है, जनता को उपलब्ध करा दी जाती हैं, 30 दिन की अवधि के अवसान से पूर्व, आक्षेप और सुझाव मांगे गए थे;

और उक्त राजपत्र की प्रतियां जनता को 3 अगस्त, 2009 को उपलब्ध करा दी गई थी;

और केन्द्रीय सरकार को प्रारूप नियमों की बाबत जनता से कोई आक्षेप या सुझाव प्राप्त नहीं हुए हैं;

अतः, अब केन्द्रीय सरकार, पशुओं के प्रति क्रूरता का निवारण अधिनियम, 1960 (1960 का 59) की उप-धारा (1) और उप-धारा (2) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, पशुओं का परिवहन नियमावली, 1978 में आगे निम्नलिखित संशोधन नियम बनाती है, अर्थात् :—

1. (1) इन नियमों का संक्षिप्त नाम पशुओं का परिवहन (संशोधन) नियम, 2009 है।

(2) ये राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पशुओं का परिवहन नियम, 1978 में, (जिसे इसमें इसके पश्चात् उक्त नियम कहा गया है) नियम 50 के स्थान पर निम्नलिखित नियम 50 रखा जाएगा, अर्थात् :—

"50. रेलवे वैगन या यान में प्रति पशु उपलब्ध कराया गया औसत स्थान सारणी-1 और सारणी-2 में दिए गए अनुसार निम्नलिखित होगा :—



**भेड़ और बकरियां : रेल/सड़क द्वारा परिवहन किए जाते समय स्थान की अपेक्षा**

पशुओं का अनुमानित भार कि.ग्राम. में	वर्ग मीटर में अपेक्षित स्थान	
	वूल्ड	शॉर्न
20 से अधिक नहीं	0.17	0.16
20 से अधिक पर 25 से अधिक नहीं	0.19	0.18
25 से अधिक पर 30 से अधिक नहीं	0.23	0.22
30 से अधिक पर 40 से अधिक नहीं	0.27	0.25
40 से अधिक	0.32	0.29"

5. उक्त नियम के, नियम 94 में, सारणी में उपनियम (क) के पश्चात, स्तंभ (i) ब्राड गेज शीर्षक के अधीन, प्रविष्टि के स्थान पर निम्नलिखित प्रविष्टि रखी जाएगी, अर्थात् :

ब्राडगेज (1)
"वैगन का क्षेत्र
63.5 वर्ग मीटर फ्लोर एरिया वाले वी पी यू सूअरों की संख्या 104 (0.61 वर्ग मीटर प्रति सूअर)

6. उक्त नियम के, नियम 95 में खंड (क) के स्थान पर निम्नलिखित खंड रखा जाएगा, अर्थात् :

"(क) सामान्य आकार वाले सड़क यानों के लिए अनुमत सूअरों की अधिकतम संख्या

क्र.सं.	पशु का प्रकार	सड़क यानों के लिए अनुमत सूअरों की अधिकतम संख्या			
		5.6मी. X 2.35मी. आकार वाले यान	5.15मी. X 2.18मी. आकार वाले यान	3.03मी. X 2.18मी. आकार वाले यान	2.9मी. X 2.0मी. आकार वाले यान
1.	नवजात	43	37	22	19
2.	युवा	31	26	15	13
3.	वयस्क	21	18	10	9

टिप्पणी :- सभी नस्त, आयु और लिंग के सूअरों के प्रयोजन के लिए निम्नलिखित अनुमत स्थान लागू होगा :

- (क) नवजात :- वह सूअर (पिगलेट) जिसे स्वतंत्र रूप से पालने के प्रयोजनार्थ अभी-अभी मां से अलग किया गया हो और जो सामान्यतः 12 कि.ग्रा. - 15 कि.ग्रा. की भार सीमा में हो ।
- (ख) युवा :- नर या मादा सूअर 03 से 06 माह के बीच की आयु का और सामान्यतः 15 कि.ग्रा. - 50 कि.ग्रा. की भार की सीमा में हो
- (ग) वयस्क :- नर या मादा सूअर 06 माह से ऊपर की आयु का और 50 कि.ग्रा. से अधिक के भार का हो ।

[फा. सं. 27-15/2006-ए डब्ल्यू डी]

हेम पाण्डे, संयुक्त सचिव (ए डब्ल्यू)

टिप्पणी :—मूल नियम भारत के राजपत्र, असाधारण के भाग I, खंड 2, उप-खण्ड (ii) के तहत भारत सरकार, कृषि एवं सिंचाई विभाग (कृषि विभाग), अधिसूचना संख्या 18-6/70-एल डी आई तारीख 23 मार्च, 1978 के द्वारा प्रकाशित किए गए थे और तत्पश्चात् सामाजिक न्याय और अधिकारिता मंत्रालय द्वारा संख्या का.आ. 269(अ), तारीख 26 मार्च, 2001 द्वारा संशोधित किए गए थे

## MINISTRY OF ENVIRONMENT AND FORESTS

### NOTIFICATION

New Delhi, the 22nd September, 2009

**S.O. 2465(E).**—Whereas the draft Transport of the Animals Amendment Rules, 2008, were published as required by sub-section (1) of section 38 of the Prevention of Cruelty to Animals Act, 1960 (59 of 1960) under the notification of Government of India, Ministry of Environment and Forest number S.O.1876(E) dated 31<sup>st</sup> July 2009 in the Gazette of India, Extraordinary, Part II, Section 3, Sub Section (ii) dated 3<sup>rd</sup> August 2009 inviting objections and suggestions from all persons likely to be affected thereby, before the expiry of the period of thirty days from the date on which copies of the Gazette containing the said notification are made available to the public.

And, whereas copies of the said Gazette were made available to the public on the 3<sup>rd</sup> August 2009.

And, whereas no objection or suggestion has been received from the public in respect of the said draft rules by the Central Government.

Now, therefore in exercise of the powers conferred by sub-sections (1) and (2) of section 38 of the Prevention of Cruelty to Animals Act, 1960 (59 of 1960), the Central Government hereby makes the following rules further to amend the Transport of Animals Rules 1978, namely:-

1. (1) These rules may be called Transport of Animals (Amendment) Rules, 2009.
  - (2) They shall come into force on the date of their publication in the Official Gazette.
  2. In the Transport of Animals Rules, 1978 (herein after referred to as the said rules), for rule 50, the following rule 50 shall be substituted, namely:-
- “50. The average space provided per cattle in Railway wagon or vehicle shall be as provided in Tables I and II as given below:-

**TABLE - I**

#### Space Allowance per Cattle

Cattle weighing upto 200Kg	1 Square.Meter
Cattle weighing 200-300 Kg	1.20 Square.Meter
Cattle weighing 300-400 Kg	1.40 Square.Meter
Cattle Weighing above 400 Kg	2.0 Square Meter

TABLE - II

**Space requirement for Cattle while being transported in commonly sized road vehicles**

Vehicle Size Length x Width Square Meter	Floor Area of the vehicle in Square Meter (Sq mtr)	Number of Cattle			
		Cattle weighing upto 200 Kg (1 Sq.mtr. space per cattle)	Cattle weighing 200-300 Kg (1.20 Sq.mtr space per cattle)	Cattle weighing 300-400Kg (1.40 Sq.mtr space per cattle)	Cattle weighing above 400Kg (2.0 Sq.mtr space per cattle)
6.9 x 2.4	16.56	16	14	12	8
5.6 X 2.3	12.88	12	10	8	6
4.16X1.9	7.904	8	6	6	4
2.9X1.89	5.481	5	4	4	2

In the said rules, in rule 58, after entry (c), the following entry shall be inserted, namely:-

**Horses: Space requirement while being transported by road/rail**

Horses	Space in Square. Meter
Stallion Horses	2.25
Mares(including pregnant	2
Ponies	1.5
6 Months to 12 Months	1.4
12 Months to 18 Months	1.6
Over 18 Months and upto 2 Years	2
Mares with Foal at foot (upto 6 months)	2.25.

4. In the said rules, in rule 73, after the words "for a sheep", the following shall be substituted, namely :-

"and Goat while being transported by rail/road shall be as under:-

**Sheep and Goat : Space requirement while being transported by rail/road**

Approximate weight of animal in Kilogram	Space Required in Square Meter	
	Wooled	Shorn
Not more than 20	0.17	0.16
More than 20 but not more than 25	0.19	0.18
More than 25 but not more than 30	0.23	0.22
More than 30 but not more than 40	0.27	0.25
More than 40	0.32	0.29".

5. In the said rules, in rule 94, after sub rule (a), in the TABLE, under the heading Broad gauge, in column (1), for the entry, the following entry shall be substituted namely:-

“

Broad gauge (1)
“Area of Wagon VPU having Floor Area 63.5Square Meter  Number of Pigs 104 (0.61 Square Meter per Pig) ”.

6. In the said rules, in rule 95, for the clause (a), the following clause shall be substituted, namely:-

**“(a) Maximum Number of Pigs permitted for commonly sized road vehicle**

S.No.	Type of Animal	Maximum Number of Pigs Permitted for road vehicles			
		Vehicle having size 5.6m x 2.35m	Vehicle having size 5.15m x 2.18m	Vehicle having size 3.03m x 2.18m	Vehicle having size 2.9m x 2.0m
1.	Weaner	43	37	22	19
2.	Young	31	26	15	13
3.	Adult	21	18	10	9

**Note** :—For the purpose of Pigs of all breeds, ages and sex, the following Space allowances shall apply:

- (d) Weaner – Piglet which has just been separated from the mother for the purpose of independent rearing and commonly in the weight range of 12Kg – 15Kg.
- (e) Young – Male or female pig between 03 to 06 months of age and commonly in the weight range of 15Kg – 50Kg.
- (f) Adult – A Male or female pig above 06 months of age and having weight more than 50Kg.”.

[F. No. 27-15/2006-AWD]

HEM PANDE, Jt. Secy. (AW)

**Note** :—The Principal rules were published in the Gazette of India, Extraordinary, vide number Part I, Section 2 (ii) vide Government of India, Ministry of Agriculture & Irrigation (Department of Agriculture), Notification No. 18-6/70-LDI dated 23<sup>rd</sup> March 1978 and subsequently amended by the Ministry of Social Justice & Empowerment vide number S.O.269 (E) dated 26<sup>th</sup> March, 2001.